

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3466  
ANSWERED ON:11.08.2015  
Disparity in Prices of Medicines  
Patil Shri A.T. (Nana)

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): As per the existing Drugs (Prices Control) Order, 2013, prices of medicines appearing in National List of Essential Medicines (NLEM)-2011 are fixed. The Ministry of Health and Family Welfare has constituted an expert core committee to review and recommend the revision of NLEM-2011 in the context of contemporary knowledge of use of therapeutic products.

(b): In view of reply to (a) above, does not arise.

(c) and (d): There have been representations from certain quarters for not controlling the prices of medical devices. This shall be taken into consideration while taking a final decision on controlling the prices of medical devices.

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**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS ( SHRI HANSRAJ GANGARAM AHIR )

(a) to (c) :Under DPCO, 2013, ceiling prices of medicines as contained in Schedule-I of the said order are fixed on the basis of 'market price data', inter alia, by taking simple average prices of all those manufacturers who have market share more than or equal to 1% of total market turnover on the basis of Moving Annual Turnover (MAT) of a specified medicine; and after adding 16% retailer margin to the average thus arrived at. Accordingly, ceiling prices of 530 medicines have been fixed, till date under DPCO, 2013. Ceiling prices so fixed in accordance with the provisions of DPCO, 2013 are uniformly applied in retail marketing across the country for all branded, generic and branded generic medicines.

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